

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GALLIUM INDUSTRIES LIMITED Date of Commencement of Liquidation: 17-12-2018; List of Stakeholders as on Date: 26-02-2022; Name of IP: Mr. Vijender Sharma; Process Number: 1; Last 5 digit of registration number: 10022

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				10909641.54				NA
3	Secured financial creditors	4	976402506.1	4	976025506.1		377000		Annexure 3
4	Unsecured financial creditors	1	242895	1	242895				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	32	15851174.92	78	11808573.51		6034935		Annexure 6
7	Operational creditors (Government Dues)	5	234815774.19	5	165235584		69580190.19		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	56109760.21	20	41079353.45		15030406.76		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		62	1283422110.42	108	1205301553.6000001	0	91022531.95	0	